THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Government have seen a number of reports appearing in different newspapers on different dates on the subject.

(b) and (c) Sotheby (auctioners) who normally treat such matters as confidential, on being contacted, have neither denied nor confirmed the fact of the sale. No information on transfer of funds to India is available at this stage.

Structure of tax system

1272. SHRI N. K. P. SALVE; Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the Council for Economic Undertakings and Development at a meeting held at Baroda on the 4th May, 1980 had demanded complete restructuring of tax system;

(b) whether Government propose to set up any Commission for thorough examination and review of the tax structure and for suggesting modification therein; and

(c) if so, what are the composition and terms of reference of such a Commission?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT); (a) The information is being collected and will be placed on the Table of the House.

(b) There is no such proposal before the Government.

(c) Does not arise.

राष्ट्रीय राजमार्गों पर पर्यटन ग्रामों की स्थापना

1273. श्री लाडली मोहन निगम : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय राजमार्गों और प्रमुख पर्यटन मार्गों पर पर्यटक ग्रामों की स्थापना करने का कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो इस प्रयोजन के लिए 1980–81 के वर्ष हेतु कुल कितनी राशि का प्रावधान किया गया है ; और

(ग) इस योजना के अधीन दी जाने वाली सुविधाओं का ब्यौरा क्या है और इस प्रयोजन के लिए किन-किन राष्ट्रीय राज मार्ग तथा पर्यटन मार्ग को चुना गया है ?

[Setting up of tourist villages on national highways

1273. SHRI LADLI MOHAN NIGAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to set up tourist villages on national highways and important tourist routes;

(b) if so, what is the total amount which has been provided for the year 1980-81 for this purpose; and

(c) what are the details of the pro posed facilities t0 be provided under this scheme and what are the names of national highways and tourist routes which have been selected for this purpose?]

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्दू लाल चन्द्राकर) : (क) जी, हां ।

(ख) और (ग) केन्द्रीय पर्यटन विभाग पर्यटक ग्रामों का विकास करने के लिए माडल प्लान तैयार कर रहा है । तथापि, यह परिकल्पना की गई है कि इन ग्रामों में विभिन्न श्रेणियों का आवास उपलब्ध होगा । अन्य सुविधाओं में कैफेटेरिया, विश्राम कक्ष, पेट्रोल पम्प, एक सर्विस स्टेशन, क्षेत्र का प्रतिनिधित्व करने वाली दस्तकारी की वस्तुओं के विक्रय हेतु दुकानें, और जहां कहीं संभव हो वहां

tt] English translation.

भ्रमणकारियों को इस बात का अवसर प्रदान करना कि वे शिल्पकारों को काम करते हुए देख सकें तथा सांस्कृतिक मनोरंजन-प्रधान कार्यक्रमों की व्यवस्था के लिए एक अलग क्षेत्र स्थापित करना शामिल है। राज्य सरकारों से परामर्श करते हुए ऐसे स्थानों/क्षेत्रों के नामों का चयन किया जा रहा है, जहां प्रस्तावित पर्यटक ग्रामों को स्थापित किए जाने की संभावना है। ब्यौरे अभी तैयार किये जाने हैं। इस उद्देश्य के लिए बजट अनुमान 1980-81 में 1 लाख रुपये का एक सांकेतिक प्रावधान किया गया है।

f[THE MINISTER OF STATE in THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR); (a) Yes, Sir.

(b) and (c) The Central Department of Tourism is in the process of formulating a model plan for developing Tourist Villages. However, it is envisaged that these Villages would have accommodation of different categories. The other facilities would be Cafeteria, Rest Rooms, Petrol Pump, a Service Station, Shops for sale of handicrafts representative of the region, and wherever possible provide an opportunity for visitors to see the craftsmen at work> and a separate area for putting up' cultural entertainment. The jiames of the places/areas where the proposed tourist villages are likely to be set up are being selected in consultation with the State Governments. The details have yet to be worked out for this purpose a token provision of Rs. 1 lakh has been made in the B.E. for 1980-81.]

नेशनल टैक्सटाइल कारपोरेशन द्वारा ऋणों का भुगतान

1274. श्री लाडली मोहन निगम : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश स्टेट टैक्सटाइल कारपोरेशन ने 1971 से 1974 के दौरान मध्य प्रदेश में स्थित 7 रुग्ण कपड़ा मिलों को एक बड़ी धनराशि ऋण के रूप में दी थी ;

(ख) क्या यह सच है कि मध्य प्रदेश सरकार/मध्य प्रदेश स्टेट टैक्सटाइल कारपोरेशन ने नेशनल टैक्सटाइल कारपोरेशन को बार-बार यह स्मरण कराया है कि ऋण के रूप में दी गई उस राशि को उन्हें लौटा दिया जाये ; और

(ग) नेशनल टैक्सटाइल कारपोरेशन द्वारा मूलराशि के भुगतान में विलम्ब के क्या कारण हैं और उस पर कितना ब्याज देय हो चुका है; और कब तक यह राशि मध्य प्रदेश स्टेट टैक्सटाइल कारपोरेशन को दे दी जायगी ?

[Repayment of loans by N.T.C.

1274. SHRI LADLI MOHAN NIGAM: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that from 1971 to 1974 Madhya Pradesh State Textile Corporation had paid huge amount of loan to seven sick textile mills located in Madhya Pradesh;

(b) whether it is a fact that Madhya Pradesh Government/Madhya Pradesh State Textile Corporation had repeatedly reminded National Textile Corporation for the repayment of the loans; and

(c) what are the reasons for which National Textile Corporation is delaying payment of the principal amount and what is the interest accrued thereon; and by when the amount is likely to be paid to the Madhya Pradesh State Textile Corporation?]

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी) : (क) मध्य प्रदेश राज्य वस्त्र निगम ने मध्य प्रदेश में स्थित छ : वस्त्र

†[ ] English translation.